

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4146
ANSWERED ON:15.12.2009
UPGRADATION OF NRC
Ajmal Shri Badruddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to upgrade the National Register of Citizens (NRC) in Assam;
- (b) if so, the details thereof and progress made in this regard; and
- (c) the time by which it is likely to be completed?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): The Government of Assam has initiated steps for updating of the National Register of Citizens (NRC) 1951 on the basis of the relevant records. The Central Government has also provided a sum of Rs. 3.02 crore to the Government of Assam for computerization of the relevant records.

The Citizenship (Registration of Citizens and issue of National Identity Cards) Rules, 2003 has been amended vide notification dated 09-11-2009 specifying manner of preparation of National Register of Citizens in the state of Assam based on relevant records. This would enable taking up the process of updating NRC in Assam.